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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 66/2001  
OA 637/1996

New Delhi, this the 2nd day of March, 2001.

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)  
Hon'ble Shri Govindan S. Tampi, Member (A)

Shri H. Ahirwar  
Sr. Statistical Inspector,  
Room No. 555-A, Rail Bhawan,  
Railway Board (Min. of Railways),  
New Delhi.

...Petitioner

(By advocate: Ms. Meenu Mainee)

V E R S U S

1. Shri D.P. Tripathi  
Secretary  
Ministry of Railway, Railway Board  
Rail Bhawan, New Delhi.

2. Shri Rajinder Nath  
General Manager  
Central Railway  
Bombay V.T.

3. Shri T.N. Pertti  
Chief Personnel Officer  
Central Railway, Bombay V.T.

...Respondents

(None present)

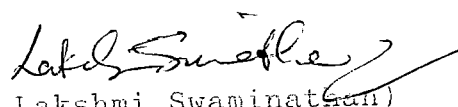
O R D E R (ORAL)

Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Ms. Meenu Mainee, learned counsel for the petitioner submits that <sup>she</sup> ~~they~~ has~~e~~ been given to understand that the respondents are considering implementation of the Tribunal's order dated 22-8-2000 in OA 637/96. In the circumstances learned counsel seeks ~~a~~ permission to withdraw CP 66/2001.

2. In the above circumstances, CP 66/2001 is dismissed as withdrawn.

  
(Govindan S. Tampi)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Vice-Chairman (J)

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